

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-69/2004/2874/A

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Smti. Rousan Ara Rahman,  
District & Sessions Judge,  
Karimganj.

Dated Guwahati, the <sup>22<sup>nd</sup></sup> March, 2024.

Sub:- **Station leave permission.**

Ref:- Your letter No. JKD/2024/1837, dtd. 20.03.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, to and from Silchar Airport, from the evening of 22.03.2024 till the morning of 27.03.2024.** The next senior most Judicial Officer available at the station would remain in-charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-69/2004/2875/A, dated , 22-03-2024**

Copy to:

✓. The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**  
*[Signature]*